

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 369 of 2020**

**IN THE MATTER OF:**

**M/s. Manipal Media Network Ltd.**

**...Appellant.**

**Versus**

**M/s. Vishwakshara Media Pvt. Ltd.**

**...Respondent.**

**Present:**

**For Appellant: Mr. Gautam Singh, Advocate.**

**For Respondent: Mr. DP Chaturvedi, Advocate.**

**ORDER**  
**(Virtual Mode)**

**15.04.2021** Heard Learned Counsel for the parties.

**Reserved for Judgment.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**